

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.77989 of 2025**

Arising Out of PS. Case No.-5 Year-2024 Thana- Kavaia District- Lakhisarai

=====
Jitendar Kumar @ Jitendra Kumar

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

=====
Appearance :

For the Petitioner/s : Mr. Amritesh Kumar, Adv.

For the Opposite Party/s : Mr. Veena Kumari Jaiswal, APP

=====
CORAM: HONOURABLE MR. JUSTICE RAJIV ROY

ORAL ORDER

3 16-01-2026

In this case, case diary, the criminal antecedent report and the Trial Court Report were called for.

2. As per the office notes, the case diary and the Trial Court Report have come though the criminal antecedent has not come.

3. List this case under appropriate heading.

(Rajiv Roy, J)

Vijay Singh/-

U		T	
---	--	---	--

